1	2	3	4
4.	Garba Tawaghat	Uttarakhand	630
5.	Khartoli Lumti Talli	Uttarakhand	55
6.	Dhauliganga Intermediate*	Uttarakhand	210
7.	Gori Ganga IIIA*	Uttarakhand	120
	Total:		2485

<sup>\*</sup>The Implementation agreement between NHPC and Government of Uttarakhand is yet to be signed. The same is under process.

## Acquisition of foreign mining company by NTPC

2924. SHRI A. ELAVARASAN: Will the Minister of POWER be pleased to state:

- (a) whether NTPC has proposed to acquire the assets of Australian firm Griffin Coal Mining Company including a power project and its associated coal mines;
- (b) if so, whether Government has taken any action regarding this acquisition proposal of NTPC for such coal mine in Australia; and
  - (c) if so, the details thereof and the present status of this proposal?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) No. Sir.

(b) and (c) Do not arise in view of reply of given at (a) above.

## NTPC's tie-up for coal transportation

2925. SHRI A. ELAVARASAN: Will the Minister of POWER be pleased to state:

- (a) whether the country's largest power producer NTPC has tied up with Inland Waterways Authority of India (IWAI) to ensure smooth transportation of coal besides deciding to import coal directly;
- (b) whether this move, prompted by recurrent congestions on railway network is delaying coal supply to NTPC power projects;
- (c) if so, whether this eco-friendly transport would reduce the burden on Railways as IWAI has agreed to transport three million tonnes of imported coal annually to NTPC power plants; and
  - (d) if so, the details thereof and Government's position on this issue?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) and (b) A Tripartite Agreement for development of waterways and transportation of imported